

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-6/99/1505/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Abdul Hakim,  
District & Sessions Judge,  
Karbi Anglong, Diphu.

Dated Guwahati the <sup>nd</sup> 22 February, 2023.

Sub: **Station leave permission.**

Ref:- Your letter No. DJKA/1482/2023 dtd. 22.02.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 24.02.2023 till the morning of 27.02.2023.** Further, the next senior most Judicial officer at the station would remain in charge of your Court and office in your absence.

Yours faithfully,

*sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-6/99/1506/dated** , 22-02-2023

Copy to.

- ✓ 1. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

*SR*